

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †3597**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)**

**ROAD RAGE**

**†3597. SHRI RAMESH CHANDER KAUSHIK:  
SHRI SANGANNA AMARAPPA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is receiving a large number of complaints of road rage incidents in the country;**

**(b) if so, the details thereof and the total number of such cases reported, persons injured/killed and the action taken against the guilty during the last three years, State-wise including Haryana;**

**(c) whether the Government is planning to make any guidelines to provide some compensation for such victims; and**

**(d) if so, the compensation paid to the family of the victim during the said period?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b): There is no definition of road rage either in the Motor Vehicle Act, 1988 or in the Indian Penal Code (IPC). However, State/UT wise number of cases registered, number of persons injured and number of persons died due to road accidents followed by violence (causing destruction & physical injuries or even death) during 2015-2016 is at Annexure.**

**(c) to (d): The Motor Vehicles Act, 1988 provides for compensation by Motor Accident Claim Tribunal (MACT) or Civil Court, as the case may be, on the principle of fault/negligence of the driver of the vehicle causing the accident. In such cases, MACT or the Courts award compensation on the merits of each case. Setting up of MACT courts comes within the purview of the respective State Governments.**

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**State/UT wise number of Cases Registered, Number of Persons Injured and Number of Persons Died due to road accidents followed by violence (causing destruction & physical injuries or even death) during 2015-2016**

Sl. No.	State/UT	2015			2016*		
		Cases Registered	No. of Persons Injured	No. of Persons Died	Cases Registered	No. of Persons Injured	No. of Persons Died
1	ANDHRA PRADESH	18	15	3	52	70	11
2	ARUNACHAL PRADESH	40	54	58	34	49	39
3	ASSAM	5	5	0	0	0	0
4	BIHAR	47	41	7	5	9	1
5	CHHATTISGARH	0	0	0	0	0	0
6	GOA	4	2	2	0	0	0
7	GUJARAT	0	0	0	0	0	0
8	HARYANA	10	9	1	12	12	0
9	HIMACHAL PRADESH	46	384	0	0	0	0
10	JAMMU & KASHMIR	264	433	43	319	610	70
11	JHARKHAND	0	0	0	125	132	63
12	KARNATAKA	1	0	1	0	0	0
13	KERALA	4	4	0	20	18	10
14	MADHYA PRADESH	106	556	87	137	130	8
15	MAHARASHTRA	1	0	1	0	0	0
16	MANIPUR	23	28	21	23	28	21
17	MEGHALAYA	11	6	2	0	0	0
18	MIZORAM	10	10	4	0	0	0
19	NAGALAND	2	14	1	36	14	36
20	ODISHA	2239	2357	852	132	135	58
21	PUNJAB	0	0	0	0	0	0
22	RAJASTHAN	139	86	0	0	0	0
23	SIKKIM	0	0	0	0	0	0
24	TAMIL NADU	0	0	0	0	0	0
25	TELANGANA	0	0	0	0	0	0
25	TRIPURA	0	0	0	0	0	0
26	UTTAR PRADESH	265	272	4	17	20	6
27	UTTARAKHAND	0	0	0	151	129	120
28	WEST BENGAL	455	379	252	285	229	208
	<b>TOTAL (STATES)</b>	<b>3690</b>	<b>4655</b>	<b>1339</b>	<b>1348</b>	<b>1585</b>	<b>651</b>
	<b>UNION TERRITORIES</b>						
29	A & N ISLANDS	0	0	0	0	0	0
30	CHANDIGARH	0	0	0	0	0	0
31	D & N HAVELI	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0
33	DELHI (UT)	43	47	0	40	22	2
34	LAKSHADWEEP	0	0	0	0	0	0
35	PUDUCHERRY	49	0	49	432	362	60
	<b>TOTAL (UTs)</b>	<b>92</b>	<b>47</b>	<b>49</b>	<b>472</b>	<b>384</b>	<b>62</b>
	<b>TOTAL (ALL INDIA)</b>	<b>3782</b>	<b>4702</b>	<b>1388</b>	<b>1820</b>	<b>1969</b>	<b>713</b>

Source: 'Accidental Deaths and Suicides in India'

Note: \* provisional

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